

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

ORIGINAL APPLICATION NO.170/00411/2019

DATED THIS THE 20TH DAY OF NOVEMBER, 2019

HON'BLE SHRI C V SANKARMEMBER (A)

Smt.Rose,
W/o Late S.Ravi
Aged about 60 years,
R/at No.106, 4th Cross,
Saibaba Nagar, Srirampuram,
Bangalore-560 021.

...Applicant

(By Advocate Shri.R Sharath Chandra)

Vs.

1. The Chief General Manager,
BSNL Office,
Behind GPO Post Office,
Rajbhavan Road,
Bangalore-560 001.

2. The Chief General Manager,
BSNL, Karnataka Region,
Office at Lido Theature,
Ulsoor, Vivekananda Road,
Bangalroe-560 008.

3. The Sub Divisional Engineer,
BSNL, Sub Divisional Office at
Kengeri, Kengeri,
Bangalore.

4. The General Manager (Finance)
BSNL Office,
Rajbhavan Road,
Bangalore-560 001.

5. The Bharath Sanchar Nigam Ltd.
Represented by the Chairman &
Regional Director,
Government of India
New Delhi-110 001.

...Respondents

(By Advocate Shri K Rama Bhat, Counsel for Respondents)

ORDER (ORAL)**HON'BLE SHRI C V SANKAR, MEMBER (A)**

The learned counsel for the applicant was not present on 2.8.2019. On 18.9.2019, again the counsel for the applicant was not present. It was noted on that day, a detailed reply has been filed by the respondents wherein it is stated that applicant was requested to produce necessary documents and the letter sent to the applicant was returned unserved. Copy of the letter sent has been produced as Annexure R-2. The respondents had also furnished certain documents and clearly stated that applicant is nowhere in the picture in relationship to the claim made by her. We had given a last chance to the applicant's counsel to furnish a detailed rejoinder with regard to the detailed reply furnished by R2 and R3. We had given sufficient time of two months for considering the case of the applicant. Today also the applicant's counsel is not present. OA is dismissed for non-prosecution, but with liberty to furnish the necessary documents to the respondents. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

/rsh/

Annexures referred to by the Applicant in OA No.170/00411/2018

Annexure A1: Copy of the applicant's representation dated 18.8.2018
Annexure A2: Copy of the Voter ID
Annexure A3: Copy of the Aadhar Extract
Annexure A4: Copy of the Death Certificate dated 19.4.2018.

Annexures with Reply Statement

Annexure R1: Copy of the Form No.3 dated 05.9.1994
Annexure R2: Copy of the letter dated 21.08.2018
Annexure R3: Copy of the Judgment in Crl. Misc. No.140/2004 dated 14.07.2005.